

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 25th August, 2023

NO.HC.VII-167/PT(VIII)/2014/8997/A ### The Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of the State of Assam to participate in the inaugural session of the workshop for "***Improvement on Criminal Justice System***" to be organized by the CID, Assam Police on **29-08-2023** from **9 A.M.** through **virtual mode**.

The link for the inaugural session of the workshop will be shared in due course.

By Order

Sd/- R. A. Tapadar

REGISTRAR (JUDICIAL)

Memo NO.HC.VII-167/PT(VIII)/2014/8998- 9020/A Dated: 25-08-2023

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Inspector General of Police, CID, Assam, Ulubari, Guwahati.
5. The District and Sessions Judges,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.

8. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification)

17. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification)

19. The Deputy Registrar (Bench /Recruitment-I / Recruitment-II), Gauhati High Court, Guwahati.

20. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

21. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

22. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

23. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Pathak
25.08.23

REGISTRAR (JUDICIAL)